

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :09/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u>				
<u>461-PARTHEARD-COURTCODE-APPROVALSECC-AT11.05 AM</u>				
1	SEBI Appeal	466/2020	NSEIL Vs. SEBI	Cyril Amarchand Mangaldas Advocates and Solicitors ELP
<u>227-DISPOSAL-COURTCODE-PITRESTRAINED-AT-11.30AM</u>				
2	SEBI Appeal	59/2020	Pia Jhonson and Anr. Vs. SEBI	PARINAM LAW ASSOCIATES ELP
	SEBI Appeal	473/2021	Pia Johnson Vs. SEBI	PARINAM LAW ASSOCIATES
<u>16- ADMISSION-SUNGOLDWTM-AT 11.35AMA.M</u>				
3	SEBI Appeal	337/2020	Rajiv R. Kotia Vs. Shilpa Amit Kotia and Ors.	The Law Point
	SEBI Appeal	45/2021	Shilpa Amit Kotia Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	SEBI Appeal	46/2021	Shweta Dhaval Kotia and Ors. Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	SEBI Appeal	675/2021	Rajiv R. Kotia Vs. SEBI AND OTHERS	Jipnesh. N. Jain â€“ Advocate

Sub Matter(Disposed) : Misc. Application/0001281/2021

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :09/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	676/2021	Ravi Rajiv Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001282/2021		
	SEBI Appeal	677/2021	Dhaval Ramesh Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001283/2021		
	SEBI Appeal	678/2021	Shilpa Amit Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001284/2021		
	SEBI Appeal	679/2021	Shweta Dhaval Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter :		SEBI Appeal/0001285/2021		

335-DISPOSAL-COURTCODE-RELEVANTTRADES-11.40A..M.

4	SEBI Appeal	298/2020	Avenue Supermarts Ltd. Vs. SEBI	i/b Cyril Amarchand Mangaldas Cyril Amarchand Mangaldas
	SEBI Appeal	299/2020	Ashu Gupta Vs. SEBI	Cyril Amarchand Mangaldas i/b Vidhii Partners

302-DISPOSAL-COURTCODE-PFUTPDEBAR-AT 11.50A.M.

5	SEBI Appeal	360/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Poin
Sub Matter :		Misc. Application/0000369/2020		
	SEBI Appeal	361/2020	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
Sub Matter :		Misc. Application/0000547/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :09/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	369/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Point
(Main Matter Number :SEBI Appeal/0000360/2020)				
	Misc. Application	547/2021	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
(Main Matter Number :SEBI Appeal/0000361/2020)				
	Misc. Application	999/2021	PREM LATA NAHAR-STAY Vs. SEBI	CA Ketan Rupani Chartered Accountant
(Main Matter Number :SEBI Appeal/0000630/2021)				
	SEBI Appeal	630/2021	PREM LATA NAHAR Vs. SEBI	CA Ketan Rupani Chartered Accountant
Sub Matter(Disposed) : Misc. Application/0000998/2021				
Sub Matter : Misc. Application/0000999/2021				

290DISPOSAL-CODE-MERCHANTBANKERDILIGENCE-AT11.55AM

6	SEBI Appeal	94/2021	Saffron Capital Advisors Pvt. Ltd Vs. SEBI	Juris Matrix Partners LLP The Law Point
---	-------------	---------	--	--

362-DISPOSAL-COURTCODE-NONCOMPLIANCELODR-12NOON

7	Misc. Application	430/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000353/2021)				
	Misc. Application	431/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000353/2021)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :09/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	353/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law Manilal Kher Ambalal and Co.
Sub Matter :		Misc. Application/0000430/2021		
Sub Matter :		Misc. Application/0000431/2021		
	SEBI Appeal	366/2021	Cupid Limited Vs. National Stock Exchange of India Limited	Lex Consult Manilal Kher Ambalal and Co.
	SEBI Appeal	367/2021	S.E. Power Limited Vs. National Stock Exchange of India Limited	Kookada and Associates MKA and Co.

406-DISPOSAL-CODE-REINSTATESECURITIES-AT-12.05 PM

8	SEBI Appeal	370/2021 (/0000)	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates MKA-Res. Nos. 1 and 2
---	-------------	-----------------------	--	--

451-DISPOSAL-COURTCODE-EXAMINATION-AT-12.10 PM

9	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
---	-------------	----------	----------------------------------	-------------------

158- DISPOSAL-COURTCODE- EXITCIRCULARS-12.15PM

10	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
----	-------------------	----------	---	---------------------------------------

(Main Matter Number :SEBI Appeal/0000144/2021)

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :09/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundaresan, Advocate
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
<u>534-ADMDISPOSAL-COURTCODE-PFUTPNGFL-12.20 PM</u>				
11	Misc. Application	420/2021	Surendra Kumar Gupta-STAY APPLICATION Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000343/2021)				
	SEBI Appeal	343/2021	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000420/2021		
	SEBI Appeal	344/2021	Raj Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	345/2021	Adinath Shares and Commodities Pvt. Ltd Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	346/2021	Success Vyapar Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :09/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	347/2021	Ananth Fin Consultancy Pvt. Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	348/2021	Rishi Kant Awasthi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	349/2021	Kamta Prasad Pandey Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	350/2021	MHDS Stone Edge P Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	351/2021	Santosh Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	352/2021	Rita Jain Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners